

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**
ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **24.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No :
Petition No : CP/23/2017
Name of Petitioner : Ashok Kumar Kanodia & 2 Ors
&
Name of Respondent : Vs
Srinidhi Synthetics Ltd & 1 Ors
Section : Sec 241/242 of CA 2013

ORDER

Present: Mr. S.R.Rajagopal, Ld. Counsel for Petitioner.
Respondents ex-parte.

Arguments partly heard.

Written synopsis filed vide SR. No. 2326 dated 06.04.2022.

List the Petition for hearing on **12.06.2024**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**